

- (iii) The incremental production from the projects under implementation and in the pipeline, which have been inventorised recently, is expected to raise the production of N and P fertilizers to 140.27 lakh MT and 34.51 lakh MT, respectively by 2001-02, if all the projects materialise,
- (iv) The expressed demand for different categories of fertilizers is a function of multiple variables such as absolute and relative price of nutrients, prices of other agricultural inputs and agricultural products, as well as meteorological factors, availability of assured irrigation and cropping patterns.

(b) and (c). As per the Industrial Policy Statement issued by the Government on 24.7.1991, the fertilizer industry has been delicensed. An entrepreneur is free to set up a fertilizer project anywhere in the country, subject to environmental clearance. The projects under implementation in the country are expected to add a capacity of 19.46 lakh MT of N and 0.31 lakh MT of P fertilizers by 1.1.2000. The project proposals submitted by Public Sector/Cooperative Units for investment approval envisage a capacity addition of 14.67 lakh MT of N and 2.71 lakh MT of P.

#### Closure of Units of National Fertilizers Ltd.

21. SHRI M. SELVARASU : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether it is fact that three plants of National Fertilizers Ltd. at Nangal, Panipat and Bhatinda are closed down due to financial crunch following freezing of the company's accounts by CBI and stopping of working capital support by the nationalised banks;

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard?

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SHEES RAM OLA) : (a) to (c). The Nangal, Panipat and Bhatinda plants of National Fertilizers Ltd. (NFL) are in production. The bank accounts of NFL have not been frozen and the company continues to avail itself of cash credit facilities from a consortium of banks for meeting its working capital requirements.

The production at the Panipat and Nangal units was temporarily suspended on 17.6.96 due to non-availability of oil and coal on account of transport bottlenecks and difficulties at the despatching end,

coupled with some liquidity problems. The remedial measures undertaken have enabled these plants to resume production.

#### Rashtriya Chemicals and Fertilizers Limited

22. SHRI MOHAN RAWALE : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether there is full term Chairman & Managing Director of the Rashtriya Chemicals & Fertilizers Limited.

(b) if so, the details thereof; and

(c) the time by which the full term Chairman & Managing Director of Rashtriya Chemicals & Fertilizers Limited, is likely to be appointed?

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SHEES RAM OLA) : (a) No, Sir.

(b) Does not arise.

(c) The process for appointment of a full term Chairman & Managing Director of Rashtriya Chemicals & Fertilizers Limited (RCF) has been initiated.

[Translation]

#### N.T.P.C.

23. DR. RAM KRISHNA KUSMARIA : Will the PRIME MINISTER be pleased to state :

(a) whether an approximate amount of 4074 thousand crores of rupees payable to the National Thermal Power Corporation is outstanding against the various State Electricity Boards;

(b) if so, the details thereof, State Electricity Board-wise and the dates since when it is due;

(c) the action taken/proposed to be taken against each State Electricity Board for the recovery of this outstanding amount; and

(d) the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) (a) and (b). As on 31st May, 1996 the total outstanding dues payable to the National Thermal Power Corporation Limited (NTPC) by various State Electricity Boards (SEBs)/Electricity Departments are Rs. 4714.84 (Rs. 3102.40 crores receivable plus Rs. 1612.44 crores surcharge). A statement indicating the outstanding dues is enclosed.

(c) and (d). The matter regarding recovery of outstanding dues is consistently followed up with

defaulting SEBs and State Governments at the highest level. The Government of India arranged the recovery of past dues of NTPC through central appropriation.

In so far as the recovery of current dues is concerned, State Governments/SEBs are pursued to open/enhance power supply is being regulated commensurate with the payments. All these measures have resulted in better realisation of arrears.

### STATEMENT

*Outstanding dues of National Thermal Power Corporation as on 31.5.1996*

(Rs. Lacs)

State Electricity Boards (SEBs)/ Electricity Departments	Outstanding as on date	Surcharge billed	Total Outstandings
1	2	3	4
<b>A. NORTHERN REGION</b>			
Uttar Pradesh SEB	71232	26825	98057
Rajasthan SEB	21615	15714	37329
Delhi Electric Supply Undertaking	49618	10450	60068
Punjab SEB	1819	322	2141
Haryana SEB	19203	12739	31942
Himachal Pradesh SEB	749	941	1690
Jammu & Kashmir	25692	6386	32078
Union Territory of Chandigarh	672	0	672
Powergrid	339	23	362
<b>Total</b>	<b>190939</b>	<b>73400</b>	<b>26339</b>
<b>B. WESTERN REGION</b>			
Madhya Pradesh EB	21095	17741	38835
Maharashtra SEB	18178	7975	26153
Gujarat EB	10388	6450	16838
Goa	241	35	276
Dadra & Nagar Haveli	140	0	140
Daman & Diu	267	2	269
Powergrid	129	27	156
<b>Total</b>	<b>50438</b>	<b>32230</b>	<b>82668</b>
<b>C. SOUTHERN REGION</b>			
Andhra Pradesh SEB	8241	5058	13299
Karnataka EB	3827	3299	7126
Tamil Nadu EB	3388	5607	8995
Kerala SEB	558	2199	2757

1	2	3	4
Goa	170	66	237
Pondicherry	12	2	14
<b>Total</b>	<b>16196</b>	<b>16231</b>	<b>32427</b>
<b>D. EASTERN REGION</b>			
West Bengal SEB	11779	5586	17365
Bihar SEB	17679	23547	41226
Gridco (Orissa)	17717	1313	19030
Damodar Vally Corpn.	5234	8889	14123
Sikkim	258	48	306
<b>Total</b>	<b>52667</b>	<b>39383</b>	<b>92050</b>
<b>Total (A+B+C+D)</b>	<b>310240</b>	<b>161244</b>	<b>471484</b>

### Usage of Hindi in States

24. SHRI RAM TAHAL CHOUDHARY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether some States have imposed restriction on the use of Hindi in their State offices and educational institutions;

(b) if so, the details thereof; and

(c) the reaction of the Union Government thereto?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA) : (a) The Government has no such information.

(b) and (c). Question does not arise.

### Power Crisis

25. SHRI L. RAMANA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware of the acute power crisis in some States particularly Andhra Pradesh, Bihar, Kerala, Karnataka and Tamilnadu;

(b) if so, the details thereof;

(c) whether some new power projects are being undertaken to ensure proper power supply in the States;

(d) if so, the details thereof; and

(e) the time by which the projects are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR S. VENUGOPALACHARI) : (a) and (b). The details of the power supply position in various States/Union Territories of the country during the period April to